HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No.: 1468 of 2025/RG

Dated: 06.10.2025

Pursuant to the resolution adopted by the Hon'ble Full Court in its meeting held on 30.09.2025, the adhoc appointment on promotion basis as District Judges (Entry Level) of the following Judicial Officers, made vide Government Order No. 14024-JK (LD) of 2024 dated 05.08.2024, is hereby confirmed/regularized against the available posts,. w.e.f. the dates, the vacancies in the quota of promotee District Judges have become available, which shall be notified in due course:-

S. No.	Name of the Judicial Officer S/Shri
1.	Prem Sagar
2.	Ms. Archana Charak
3.	Abdul Qayoom Mir
4.	Manzoor Ahmad Zargar
5.	Yahya Firdous Ahangar
6.	Manoj Parihar
7.	Bashir Ahmad Munshi
8.	Late Shri Raja Mohd Tasleem
9.	Manjeet Rai
10.	Ms. Anjum Ara
11.	Manzoor Ahmad Khan
12.	Ms. Rajni Sharma
13.	Madan Lal
14.	Ahsanullah Parvez Malik
15.	Vinod Kumar
16.	Arun Kumar Kotwal
17.	Sushil Singh

By Order

Registrar General (Officiating)

No: 63690-712/RG/GS

Dated: 06.10.2025 Copy of above forwarded to the:

Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information of His Lordship;

2. Secretary to Hon'ble Mr./Mrs. Justice

..... for kind information of their Lordships

- Secretary to Government, Department of Law, Justice and Parliamentary Affairs,
- 4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
- Registrar Rules, High Court of J&K and Ladakh, Srinagar;
 Registrar IT (Computers), High Court of J&K and Ladakh Registrar IT (Computers), High Court of J&K and Ladakh, Srinagar;
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;for information and necessary action.
- In-charge NIC for uploading the same on the official website of the High Court of J&K and Ladakh.
- 9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 10. Order file.

Registrar General (Officiating)